

Annexure – 7

Name of the corporate debtor: The Ooty Mills Private Limited ; Date of commencement of CIRP: 30.04.2026; List of creditors verified as on: 27.05.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed											
1	Employees Provident Fund Organization (EPFO)	19.05.2026	20,188.00	-									20188.00	Statutory operational debt — no security interest involved. Clarification sought
Total			20,188.00	-		-	-	-	-	-	-	-	20188	